

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2016 AND
APPEAL No. 345 of 2016 & IA No. 761 of 2016**

Dated: 25th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 107 OF 2016

**Raj West Power Ltd. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1
Mr. P.N. Bhandari for Discoms

APPEAL No. 345 of 2016 & IA No. 761 of 2016

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Vs.
Raj West Power Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand
Mr. Aman Dixit for R-1
Mr. R.K. Mehta
Ms. Himanshi Andley for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.01.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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